

Scrapping of Subsidy on Controlled Cloth

1999. SHRI SURENDRA BIKRAM: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Indian Cotton Mills Federation have urged the Government to scrap subsidy on controlled cloth; and

(b) if so, the Government's reaction thereto?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) The Indian Cotton Mills Federation has been pleading for fixation of prices of controlled cloth at levels which adequately cover the production costs without profits as they claim that the present price levels are not adequate.

(b) The scheme for production of controlled cloth is under review.

Total Number of Employees and Filling up of SC/ST Quota in Scooter India Sarojini Nagar Lucknow

2000. SHRI R. L. KUREEL: Will the Minister of INDUSTRY be pleased to state:

(a) total number of employees in Scooter India Ltd. Sarojini Nagar, Lucknow; and

(b) whether quota reserved for SC/ST is filled up in each category of post, if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a): 3012 as on 31st October, 1977.

(b) The quota reserved for Scheduled Castes and Scheduled Tribes has not been filled up in different categories. The shortfall is due mainly to the following reasons:—

(1) Poor response in applications received from Scheduled Castes/Tribes

against advertisements in spite of lowering the requirements of qualifications.

(2) Many of those selected especially against posts of supervisory staff where specialised qualification is required did not join.

A special recruitment drive is being launched by the Company for filling up the reserved vacancies.

भारतीय वन सेवा परीक्षा

2001. श्री युवराज : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 1975 में आयोजित भारतीय वन सेवा परीक्षा के आधार पर संघ लोक सेवा आयोग ने नौ अनुसूचित जातियों के और पांच अनुसूचित जन जातियों के उम्मीदवारों की नियुक्ति की सिफारिश की थी, परन्तु उनमें से अब तक नौ अनुसूचित जाति के और चार अनुसूचित जन जाति के उम्मीदवारों को ही नियुक्त किया गया है ; और

(ख) यदि हां, तो अनुसूचित जन जाति के बाकी एक उम्मीदवार को नियुक्त न करने के क्या कारण हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री एस० डी० पाटिल) : (क) और (ख). भारतीय वन सेवा परीक्षा, 1975 के परिणामों के आधार पर संघ लोक सेवा आयोग द्वारा मूलतः सिफारिश किए गए पांच अनुसूचित जन जाति के उम्मीदवारों में से, एक उम्मीदवार को भारतीय वन सेवा में नियुक्ति के लिए शारीरिक रूप से अयोग्य घोषित किया गया था। तदनुसार, सरकार के अनुरोध पर आयोग द्वारा उसके स्थान पर अनुसूचित जन जाति के एक अन्य उम्मीदवार की सिफारिश की गई थी। चूंकि इस उम्मीदवार की नियुक्ति से सम्बन्धित औपचारिकताएं